

Union Territory bears to the total population of that category in the whole of India.

In the meantime, certain States have requested for a reconsideration of the issue and the matter is receiving attention.

(d) The award of scholarships will be governed by the Regulations prescribed and instructions issued by the Ministry of Education from time to time.

COMPULSORY LIFE INSURANCE FOR EMPLOYEES

*127. SHRI V. C. KESAVA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether there is any scheme under Government's consideration for the introduction of compulsory life insurance for Government employees; and

(b) if so, when the scheme will be introduced?

THE DEPUTY MINISTER OF FINANCE (SHRIMATI TARKESHWARI SINHA): (a) and (b). The possibility of evolving a feasible scheme of compulsory insurance for Government employees with special reference to those in the lower income group was examined some time back; but it was felt that any detailed consideration of the matter should await the specific recommendations of the Pay Commission who had already invited views and suggestions regarding the introduction of such a scheme.

PERMISSION TO INVITE RUSSIAN FOOTBALL TEAM TO TOUR INDIA

*128. SHRI MAHESWAR NAIK: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that the All-India Football Federation has asked for Government's permission to invite an official Russian football team to tour India next winter;

(b) if so, what is the foreign exchange required for such a tour; and

(c) what decision Government have taken on the Federation's request?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) to (c). The Federation have been informed that the Government of India have no objection to their inviting a Russian team. The Federation have not asked for any foreign exchange facilities. The foreign exchange requirements, if any, for such a tour, will vary according to the financial terms of the agreement reached between the two parties.

CONFIRMATION OF TEACHERS IN JUNIOR BASIC SCHOOLS IN DELHI

13. DR. R. B. GOUR: Will the Minister of EDUCATION be pleased to refer to the answer given to Unstarred Question No. 89 in the Rajya Sabha on the 5th May, 1959, and state:

(a) the steps since taken by the Delhi Municipal Corporation to confirm the teachers in the Junior Basic Schools in Delhi; and

(b) the number of teachers confirmed by the Corporation since June 1958?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) The teachers are being confirmed as soon as the necessary formalities for confirmation are completed.

(b) Two hundred and ten.

INCOME AND EXPENDITURE OF SALARJUNG MUSEUM, HYDERABAD

14. DR. R. B. GOUR: Will the Minister of SCIENTIFIC RESEARCH AND CULTURAL AFFAIRS be pleased to state:

(a) the present annual income of the Salarjung Museum at Hyderabad and the source from which it is derived; and

(b) the present annual expenditure incurred on the museum under different items?

THE DEPUTY MINISTER OF SCIENTIFIC RESEARCH AND CUL-

TURAL AFFAIRS (DR. MONO MOHON DAS): (a) and (b). Statement of income and expenditure for the year 1958-59 is given below:—

Income		Expenditure	
Source	Amount Rs.	Item	Amount Rs.
(i) Entrance fees	2,10,337.02	(i) Establishment Charges	1,46,746.63
(ii) Sale of Publications	2,371.87	(ii) Equipment and acquisition of art objects	9,026.51
(iii) Miscellaneous	₹1,874.65	(iii) Maintenance Expenses	43,094.87
		(iv) Contingencies	6,276.10
		(v) Miscellaneous Expenses	4,254.88
TOTAL	2,14,583.54	TOTAL	2,09,398.99

MANAV BHARATI TEACHERS TRAINING COURSE

15. DR. R. B. GOUR: Will the Minister of EDUCATION be pleased to state:

(a) whether it is a fact that Government have recognised the Manav Bharati Teachers' Training Course for Nursery and Basic schools; and

(b) whether it is a fact that the above institute has a training institute at Rajendra Park, Pusa Road, New Delhi, and is recognised by the Delhi Administration?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): (a) No recognition has been given by the Government of India to this course.

(b) Yes, Sir. Nursery and Pre-primary Training Courses only are recognised by Delhi Administration.

EXPULSION OF STUDENTS FROM THE BANARAS HINDU UNIVERSITY

16. SHRI DEOKINANDAN NARAYAN: Will the Minister of EDUCATION be pleased to state the number of students who were expelled from the Banaras Hindu University till May, 1959?

THE MINISTER OF EDUCATION (DR. K. L. SHRIMALI): Eleven students were expelled from the Banaras Hindu University on account of their

participation in the disturbances in the University in August-September 1958.

दिल्ली नगर निगम क्षेत्र में खतरनाक मकानों का गिराया जाना

१७. श्री नवाबसिंह चौहान: क्या गृह-कार्य मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली नगर निगम क्षेत्र में कितने मकानों को चालू वर्ष में खतरनाक घोषित किया गया और ऐसे कितने मकान अब तक गिराये गये ; और

(ख) गिराये गये मकानों के निवासियों के लिये रहने की और गिरे हुए मकानों के निर्माण की सरकार द्वारा क्या व्यवस्था की गई ?

†[DEMOLITION OF DANGEROUS HOUSES IN DELHI MUNICIPAL CORPORATION AREA

17. SHRI NAWAB SINGH CHAUHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of houses in the Delhi Municipal Corporation area which have been declared dangerous during the current year and the number of such houses so far demolished; and

†[]English translation.